

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3719
ANSWERED ON:19.12.2005
BANNING OF TOXIC CHEMICALS
Mediyam Dr. Babu Rao

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is aware that 12 highly toxic chemicals were banned worldwide according to the Uruguay Conference in May 2005 from using in various fields:
- (b) if so, the details of the said chemicals banned in the country; and
- (c) the alternative measures proposed to be taken by the Government in their place ?

Answer

MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a) : The Stockholm Convention on Persistent Organic Pollutants (POPs) focuses on reducing and eliminating the production/ use and release of 12 highly hazardous substances (industrial chemicals and pesticides) and include 8 pesticides (aldrin, chlordane, DDT, dieldrin, endrin, heptachlor, mirex and toxaphene), 2 industrial chemicals (poly chlorinated biphenyls (PCBs) and hexachlorobenzene) and 2 unintended

byproducts (poly chlorinated dibenzo-p-dioxins and dibenzo furans, commonly referred to as dioxins and furans).

(b) : Out of 8 pesticides, use & manufacture of 7 pesticides have already been banned by the Government. One pesticide DDT has also been banned by the Government for use in agriculture. However, it is being used only for public health purposes, in malaria eradication. Out of 2 industrial chemicals, PCBs are not manufactured in the country and Hexachlorobenzene is banned. Dioxins and Furans are unintended by products formed by some manufacturing activities.

(c) : Use of alternate environment friendly chemical formulations is being encouraged.